

ITEM NO.109

COURT NO.13

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2452/2014

INAL YADAV @ SHYAM SUNDER

Appellant(s)

VERSUS

STATE OF NCT OF DELHI

Respondent(s)

Date : 25-02-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Appellant(s) Mr. Krishan Kumar, Adv.
Ms. Sunita Arora, adv.
Dr. (Mrs.) Vipin Gupta, AOR

For Respondent(s) Mr. R. Balasubramani; an, Sr. Adv.
Mrs. Sunita Sharma, adv.
Ms. Manjula Gupta, Adv.
Mr. B. V. Balaram Das, AOR

UPON being mentioned by the counsel the Court made the following
O R D E R

List after Holi holidays.

(SUMAN WADHWA)
AR CUM PS

(R.S. NARAYANAN)
COURT MASTER (NSH)